

PROFORMA FOR DECLARATION ASSETS
(AS On 31-03-2012)

Name of officer (In full)

SMT. CHHAYA SINGH

Date of Birth

26/02/1982 [TWENTY SIX FEBRUARY NINETEEN EIGHTY TWO]

Present post held

SEVENTH CIVIL JUDGE CLASS - 2 DURG (C.G.)

Immovable Property				
Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
1	Housing and other Buildings	Land	4	5
VILLAGE - RAJHA PATWARTI HALKA - SEMARWARA TAHSIL - NAGOD DIST. - SATNA (M.P.)	NIL	AGRICULTURAL LAND (IRRIGATED) 25 ACRE ESTIMATED VALUE - 10000 RS. (one crore Rs. only)	ABHIMANYU SINGH (HUSBAND)	BY INHERITANCE FROM HIS GRAND- FATHER LATE SHRI RAMBHADRA PRATAP SINGH PARTHAKAR.

Movable Property (Valued Above 25,000/- of Rs.)	
Name of Articles	
CAR (RITZ) - 4,65,000/- Rs. (Four Lacks Sixty Five Thousand Only) (Purchasing rate)	
TVS SCOOTY - 30,000/- (Year 2003 and purchasing rate)	
(Car is Gifted by my grandfather in my wedding.)	
Jewellery (Lump Sum)	
Jewellery (Worth Rs.)	
1400000/- Rs. (FOURTEEN LACKS RS.)	450 gm.
Shares/Debentures	
Name of issuing Company	Nos. of Shares
1	2
NIL	NIL

Life Insurance Policy & Others		
Name of issuing Company 1	Amount 2	
1) SMART PERFORMER (CHHAYA SINGH)	50,000/- Rs. (10 YRS PLAN)	
2) SMART SCHOLAR (ADHYA SINGH) (DAUGHTER)	50,000/- Rs. (18 YRS PLAN)	
SBI LIFE	TOTAL - 1,00,000/- Rs.	

Bank Deposits/Securities & Investments		
	Name of Bank	City
1) Fixed Deposits	ALLAHABAD BANK, NAGOD, DIST. - SATNA	NAGOD, DIST. - SATNA (MP)
2) Savings Bank A/Cs	SBI, AXIS BANK, RUMCO, ALLAHABAD BANK	DURG, RAIPUR, NAGOD, DIST. - SATNA (MP)
3) PF	(Raipur Urban Mercantile co-operative bank)	
4) PF / CPS -	OUR CONTRIBUTION -	
5) NSS	GOVERNMENT'S CONTRIBUTION -	
6) Others	KISAN VIKAS PATRA (TWO) GOLDEN HARVEST PLAN IN TANISHA	AMARPATAN, DIST. - SATNA (M.P.) BHILAI, DIST. - DURG.
		TOTAL - 3,11,000/- Rs.
		2,22,474/- Rs. TOTAL
		16,6,003/- Rs. 3,88,477/- Rs.
		21,000 AND 50,000/- Rs.
		TOTAL - 2,60,000/- Rs.
		30,000/- Rs.

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note - the expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965

20/11/2013
Signature & Date
सत्यम अद्वैत प्या. वर्मा
कुर्ग (छ. ग.)